Jawans killed or wounded by the Pakistani military men on the East Pakistan border during the last four

months;

(b) the compensation given to the relatives of the Jawans who died while on duty; and

Written Answers

(c) whether any compensation has been claimed from the Pakistan Government?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) No Indian military personnel have either been killed or wounded on the last four months; the border posts are not manned by Army personnel. However, during this period, one person of the Assam Border Security Force was killed and three wounded by the East Pakistan Rifles. One of the wounded subsequently died in hospital.

- (b) The grant of compensation to the heirs of the deceased personnel of Assam Border Security Force is the responsibility of the Government of Assam. Complete information on this point is not available.
- (c) The Government of Assam have informed the Government of East Pakistan that they reserve the right to demand compensation for the loss of lives suffered by us.

Gwalior Engineering Works

522, Shri Birendra Bahadur Singh: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that the Minister of Defence Production recently visited Gwalior to see if the local State Engineering Works, Gwalior could be switched on to Defence Production; and
- (b) whether a final decision in this matter has been taken?

The Minister of Defence Production in the Ministry of Defence (Shri

Raghuramaiah): (a) During this visit to Gwalior the Minister for Defence Production visited some factories including the State Engineering Works.

(b) With the available machines and technical skill, this factory can only handle rough components involving turning and very little milling. The factories under the Department of Defence Production do not have shortage of capacity for such rough work. As the State Engineering Works appear to be very keen to expand in the field of defence production, the Director of Industries, Madhya Pradesh, has been advised to contact D. G. S. & D. for obtaining orders of defence requirements which are being procured through D. G. S. & D. It has also been suggested to him that accompanied by representatives of the Gwalior firms he may visit some ordnance factories to examine in what direction expansion can be undertaken with a view to enter the field of production of components required for defence purposes.

Kerala Land Reforms Act for Mahe

523.
Shri A. V. Raghavan:
Shri Pottekkatt:

Will the **Prime Minister** be pleased to state:

- (a) whether there is any proposal to extend the Kerala Land Reforms Act 1963 (Kerala Act of 1964) to Mahe; and
- (b) if so, whether any decision has been taken in the matter?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):
(a) and (b) There is no proposal to extend the Kerala Land Reforms Act 1963 to Mahe but a legislation similar to this Act is being considered by the Government of Pondicherry in regard to Mahe.

Answer to Unstarred Question
No. 1729 dated the 16th
December, 1963

Collision of Naval Ships

Shri Raghunath Singh:
524. Shri Vishwa Nath Pandey:
Shri Ram Harkh Yadav:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that Indian Naval Ships 'Khukri' and 'Betwa' were involved in a minor collision during the night exercises at Port Blair on the 10th/11th February, 1964; and
 - (b) if so, the causes thereof?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):
(a) Yes, Sir.

(b) The matter is under investigation by a Board of Enquiry.

CORRECTION OF ANSWER TO UN-STARRED QUESTION NO. 1729 DAT-ED THE 16TH DECEMBER, 1963

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): In reply to the Unstarred Question No. 1729 in the Lok Sabha on the 16th December, 1963, I had informed this House that the total number of persons employed at Bikaner Station of the All India Radio was 32 and the number of members of Scheduled Castes among them was 4. I regret that these figures were not correct. The correct figures are as under:—

- (i) Total number of persons employed at Bikaner Station of the All India Radio as on 16th December, 1963.
- (ii) Number of those belonging to the Scheduled Castes among them.

12.00 hrs

CALLING ATTENTION TO A
MATTER OF URGENT PUBLIC
IMPORTANCE

KILLING OF OFFICIALS BY NAGA HOSTILES

Shri Swell (Assam—Autonomous Districts): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The killing of five Nagaland officials by Naga hostiles in the Wakching area on the 7th Februruary, 1964."

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): At about 9 A.M. on the 7th February 1964, while proceeding on official duty from Wakching to Mon in Tuensang District, Shri K. Yanthan. Block Development Officer of Wakching, and his party of four Government officials and one student were ambushed by hostile Nagas. The party included Shri J. N. Bora, a school clerk of Wakching High School; Shri Vijai a dobashi; Shri Longmei, a chowkidar: Shri Longma, a student; and Shri L. B. Singh; the driver of the jeep in which this party was travelling. All the six occupants of the vehicle were killed presumably inside the vehicle, although their bodies were found lying outside the jeep. There were wounds inflicted with the dao, in addition to bullet injuries. All the belongings of the deceased were taken away by the hostiles,

The hostiles fired from the side and behind the vehicle. The nature of the bullet marks indicate that they used rifles as well as automatic weapons. The front part of the vehicle was burned.

The scene of the incident has been visited by the Deputy Commissioner, Tuensang with the Additional